

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3909
TO BE ANSWERED ON 09.08.2018

MGNREGS IN DROUGHT AFFECTED STATES

3909. SHRI J.C. DIVAKAR REDDY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of works undertaken & criteria adopted for drought affected districts like Anantapur in Andhra Pradesh under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year; and
- (b) the steps being taken to relax or increase the number of persondays in drought affected areas in Andhra Pradesh?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme having bottom up approach. Planning and priority are set up at the Gram Sabha level. The details of works for the last three years and current financial year as on 03.08.2018 are given below:

(Fig. in lakh)

Financial Year	Total No. of Works Taken up in Andhra Pradesh	Total No. of Works Taken up in Anantapur
2018-2019*	14.64	1.03
2017-2018	17.97	1.52
2016-2017	22.14	2.25
2015-2016	14.09	1.48

*As on 03.08.2018

(b): The MGNREGA provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work. Forest Rights Act (FRA) beneficiaries are entitled to 150 days of wage employment per household in a Financial Year. An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas of the States/UTs on recommendation of the Ministry of Agriculture and Farmers Welfare. During current financial year 2018-19, on the recommendation of the Ministry of Agriculture and Farmers Welfare, the additional wage employment of 50 days over and above 100 days has been provided to drought notified 23 Mandals in five districts of Andhra Pradesh.

The Government is actively engaged with the State Government including Andhra Pradesh in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act, (ii) prepare plans in a participatory mode and approve them in the Gram Sabha.
